

राजस्थान-सरकार
विधि एवं विधिक कार्य विभाग

क्रमांक: प.19(2)न्याय/2014 पार्ट

जयपुर, दिनांक 09-05-2015

आदेश

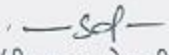
माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार द्वारा निम्नांकित अधिकारियों को अन्यत्र पदस्थापित करने हेतु उनकी सेवाएं माननीय उच्च न्यायालय को एतद्वारा वापिस लौटाई जाती है:-

S.No.	Name of officer Sarva Shri/Ms.	Present Place of Posting
1.	Ashok Kumar Vyas	Judge, MACT No. 1, Jaipur
2.	Rajesh Narain Sharma	Judge, MACT, Bundi
3.	Subha Mehta	Judge, MACT, Sikar

इसके अलावा माननीय राजस्थान उच्च न्यायालय के परामर्श से राज्य सरकार निम्नांकित अधिकारियों को निम्नानुसार मोटर दुर्घटना दावा अधिकरणों का न्यायाधीश एतद्वारा नियुक्त/पदस्थापित करती है:-

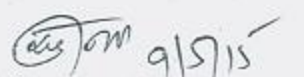
S. No.	NAME OF OFFICER SARVA SHRI/MS.	PRESENT POST	NEW PLACE OF POSTING
1	2	3	4
1.	Surendra Kumar Jain	Sessions Judge, Spl. Court, A.C.D. Cases, Jodhpur	Judge, MACT No. 1, Jaipur
2.	Siya Raghunath Dan	A.D.J., Rajgarh (Alwar)	Judge, MACT, Bundi
3.	Bhanwar Lal Bugalia	A.D.J. No.1, Kishangarhbas, (Alwar)	Judge, MACT, Jodhpur
4.	Urmila Verma	A.D.J., Bandikui (Dausa)	Judge, MACT, Sikar
5.	Harendra Singh	A.D.J. No.2, Jaipur Metropolitan	Judge, MACT, Bhilwara
6.	Mahendra Kumar Sharma	Judge, Family Court, Merta	Judge, MACT, Bikaner

राज्यपाल महोदय की आज्ञा से


(दीपक माहेश्वरी)
प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

1. सचिव, माननीय मुख्यमंत्री, राजस्थान सरकार, जयपुर।
2. विशिष्ट सहायक, माननीय विधि मंत्री, राजस्थान सरकार, जयपुर।
3. निजी सचिव, मुख्य सचिव महोदय, राजस्थान सरकार, जयपुर।
4. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर के पत्र क्रमांक 7467 व 7468 दिनांक 01.05.2015 के क्रम में।
5. संबंधित अधिकारी माफत रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय जोधपुर।
6. संबंधित अधिकारी की निजी पत्रावली।
7. रक्षित पत्रावली।


(राजेन्द्र कुमार)
उप शासन सचिव

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.B2(v)1/2015/7686

Date : 11.05.2015

Copy forwarded to the following for information and necessary action :-

1. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
3. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
4. P.S. to All Hon'ble Judges sitting at Jodhpur.
5. **Shri Mahendra Kumar Sharma, Judge, Family Court, Merta.**
6. The Director, Rajasthan State Judicial Academy, Jodhpur.
7. The Concerned DJs/Posts/Treasury Officers.
8. RJS-Estt. Section/Confidential Section/ Statistics Section/ General Section/ Subordinate Court (Estt.) Section/RJS Leave Clerk/ Building Side.
9. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur


REGISTRAR GENERAL